THE HIGH COURT OF MEGHALAYA SHILLONG

Dated Shillong the Soctober, 2019

EXTENSION NOTICE FOR N.I.Q

No. HCM II/88/2017/Comp/622): The date of receipt and opening of quotation relating to "supply and installation of 1(one) no of Display Monitor for Video Conferencing in the High Court" vide tender notice no HCM.II/88/2017/Comp/5822 dated 12th September 2019 is hereby extended to 25th October, 2019 at 3:00 P.M.

The opening of bids both technical and financial will also be on the same day i.e. 25th October, 2019 at 3:30 PM in the office chamber of the undersigned.

REGISTRAR GENERAL

Memo No. HCM II/88/2017/Comp /62210 Dated Shillong the 5 October, 2019 Copy to:

1. The System Analyst for uploading in the Official website

- 2. Office Notice board
- 3. Office file.

REGISTRAR GENERAL